

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1533**  
**TO BE ANSWERED ON MARCH 04, 2020**  
**SMART CITIES IN GUJARAT**

**NO. 1533. SHRI JUGALSINH MATHURJI LOKHANDWALA:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Union Government has received any proposal from the Gujarat Government to develop more smart cities in the State;
- (a) if so, the details of proposals accorded sanction and present status thereof;
- (b) the city-wise funds released and utilized separately for already selected smart cities of Gujarat so far;
- (d) whether the Union Government is monitoring the utilization of the said funds allocated for the said purpose; and
- (e) if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
 MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

- (a) to (c) : No, Sir. Six Cities in the State of Gujarat have already been selected to be developed as Smart Cities. The details of fund released and utilized by these Smart Cities are given below:-

(Amount in Rs. crore)

Smart City	Central fund Released	Central fund released by State Government to SPV	State matching share released to SPV	Utilization of Central Funds
Surat	498	389.75	294.5	389.02
Ahmedabad	294	196.00	97.0	287.07
Vadodara	196	195.75	97.0	157.02
Dahod	196	65.50	49.0	51.06
Rajkot	196	108.75	54.0	108.59
Gandhinagar	196	186.00	108.0	109.26
<b>Total</b>	<b>1,576</b>	<b>1,141.75</b>	<b>699.5</b>	<b>1,102.02</b>

(d) & (e) The review of progress of Smart Cities selected under Smart Cities Mission (SCM) is carried out regularly at different levels. At Smart Cities level, the implementation of the Smart Cities projects is done by a Special Purpose Vehicle (SPV) created for the purpose. The SPVs plan, appraise, approve, implement, manage, operate, monitor and evaluate their Smart City projects. At State level, Mission implementation is coordinated by the State level High Powered Steering Committees (HPSCs) chaired by the respective Chief Secretaries of States/Union Territories. At the National level, the implementation of SCM is being monitored by an Apex Committee headed by Secretary, Ministry of Housing and Urban Affairs (MoHUA). The Nominee Directors of MoHUA on the Boards of SPVs are also monitoring the progress in respective Smart Cities on a regular basis. In addition, MoHUA regularly interacts with the States/Smart Cities through video conferences, review meetings, field visits, regional workshops etc. at various levels to assess the performance of the cities and to handhold them for improving the same. Besides, the guidance of domain experts participating in the regional workshops, cities benefit from peer-to-peer learning during these interactions. The Smart Cities are regularly reporting implementation status of projects under SCM through the Online-Management Information System (MIS). In addition, all the Smart Cities have been advised to furnish utilization status of Government of India funds on a monthly basis for monitoring the utilization of funds more closely.

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